

**Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Act, 2015 of the High Court of Sikkim and Subordinate Courts of Sikkim for the month of March, 2019.**

**High Court of Sikkim**

| Name of the Court    | Cases pending in Commercial Division (High Court) | Cases pending in Commercial Appellate Division (High Court) |
|----------------------|---|---|
| High Court of Sikkim | Nil   | Nil   |

**Subordinate Courts of Sikkim**

| Name of the Court                             | Cases pending in Commercial Court (At District Judge Level) |                                   |  |                    | Cases pending in Commercial Appellate Courts (At District Level) |
|---|---|-----------------------------------|--|--------------------|--|
|   | Date of Institution   | Case No.                          | Cause Title  | Case Status        |  |
| District & Sessions Court (East) at Gangtok   | 28.12.2017  | Arbitration Case No. 0000005/2017 | Sikkim Power Development Corporation Ltd & Another Vs. Amalgamated Transpower (India) Ltd. | Hearing.           | Nil  |
|   | 05.07.2018  | I.P.R. Suit No. 0000001/2018      | M/s United Spirits Limited Vs. M/s Mount Distilleries Ltd.                                 | Framing of issues. |  |
| District & Sessions Court (South) at Namchi   | Nil   |                                   |  | Nil                | Nil  |
| District & Sessions Court (West) at Gyalshing | Nil   |                                   |  | Nil                | Nil  |
| District & Sessions Court (North) at Mangan   | Nil   |                                   |  | Nil                | Nil  |
| <b>Total</b>                                  |   | <b>02</b>                         |  | Nil                | Nil  |